

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 6172
TO BE ANSWERED ON WEDNESDAY, THE 4TH APRIL, 2018**

PENDING PROJECTS UNDER MPLAD SCHEME

6172. SHRI ANOOP MISHRA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of works/projects recommended, sanctioned and completed including the physical and financial performance under the Member of Parliament Local Area Development (MPLAD) Scheme during each of the last three years and the current year, year and State-wise including the State of Madhya Pradesh;**
- (b) whether several projects/schemes are lying incomplete and pending;**
- (c) if so, the reasons for delay in the completion of these projects/schemes, scheme and State-wise; and**
- (d) the steps proposed to be taken to expedite the completion of pending works/ projects?**

ANSWER

MINISTER OF STATE IN MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS [SHRI VIJAY GOEL]

(a): The works are recommended by the honourable MPs and are sanctioned as well as executed through District Authorities concerned. The specific data is maintained at the District level and only broad parameters are maintained by this Ministry. The data for years 2014-15, 2015-16 and 2016-17 as also 2017-18 is given at Annexure.

(b) & (c): Under the MPLADS, release of funds and incurring of expenditure take place continuously. Funds are released MP-wise, on meeting the eligibility criteria specified in the Guidelines on MPLADS. Funds are non-lapsable, both at the end of the Union Government and at the end of the District Authorities. Unspent balances are utilized in the subsequent year (s).

Reasons for delay in utilization of MPLADS funds are broadly due to delay in (i) follow up of recommendations by honourable MPs, (ii) sanction by District Authorities and (iii) implementation by Implementing Agencies. The specific reasons vary from case to case.

Problems of execution and delay, etc. in implementation of the works are addressed at the district level, data on which is not maintained at the central level in the Ministry.

(d): Time-lines for (i) sanction of eligible works, (ii) rejection of ineligible works and (iii) completion of sanctioned works are prescribed in the Guidelines on MPLADS.

Government through the Ministry of Statistics & Programme Implementation continuously emphasizes on timely completion of works. In cases where references regarding delay, etc. in the implementation of the works come to notice, the State Government/District Authority are requested to take the appropriate action.

Annexure

Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No. 6172 for answer on 04.04.2018

Physical and Financial Progress

Year 2014-15

(Cost in Rs. crore)

S. No.	State / UT	Released by GOI	Work Recommended		Work Sanctioned		Works Completed	Exp. Incurred
			Number	Cost	Number	Cost	Number	Cost
1	Nominated	47.50	322	3.55	312	45.27	355	40.29
2	Andhra Pradesh (Old)	255.00	6486	197.79	6280	167.12	9700	207.33
3	Arunachal Pradesh	12.50	257	8.91	202	12.18	177	12.07
4	Assam	60.00	3396	52.84	3073	73.06	2524	67.75
5	Bihar	254.00	5617	135.35	3673	165.83	5751	197.90
6	Chhattisgarh	80.00	2203	56.33	1325	52.22	2106	50.63
7	Goa	7.50	43	3.13	44	6.20	34	8.73
8	Gujarat	207.50	6315	167.87	5019	135.12	7565	174.06
9	Haryana	52.50	1708	46.47	1046	39.89	1536	46.33
10	Himachal Pradesh	25.00	2153	14.53	2103	26.00	589	18.16
11	Jammu & Kashmir	35.00	1845	27.18	1854	44.29	1467	40.32
12	Jharkhand	60.00	1815	39.03	1272	37.93	1692	50.90
13	Karnataka	180.00	3518	92.65	3588	143.16	3682	148.07
14	Kerala	162.50	3471	151.65	1774	97.84	2064	130.51
15	Madhya Pradesh	165.00	4607	107.05	3609	84.60	5604	104.42
16	Maharashtra	362.50	6098	209.28	3954	211.60	5684	293.58
17	Manipur	15.00	141	8.65	141	10.40	132	9.62
18	Meghalaya	15.00	671	21.2	431	22.19	631	19.88
19	Mizoram	10.00	185	5.60	228	10.44	263	10.58
20	Nagaland	10.00	36	5.20	36	10.02	20	9.72
21	Odisha	135.00	5477	105.04	3598	89.03	3690	99.29
22	Punjab	73.50	2889	66.78	2670	42.03	4143	58.65
23	Rajasthan	138.00	1839	59.66	2086	83.92	3555	100.55
24	Sikkim	5.00	126	6	79	8.21	90	5.54
25	Tamil Nadu	237.50	3528	150.77	3215	194.65	2983	158.55
26	Tripura	12.50	106	7.73	99	12.75	104	9.96
27	Uttar Pradesh	375.00	9384	272.44	8271	324.74	11853	318.16
28	Uttarakhand	30.00	1738	16.33	1705	30.71	867	20.20
29	West Bengal	267.50	4099	190.9	3653	184.31	3633	204.92
30	A & N Islands	2.50	1	0.23	12	1.54	23	2.09
31	Chandigarh	5.00	3	0.76	4	0.29	47	0.82
32	D & N Haveli	5.00	16	0.51	14	4.93	51	3.00
33	Daman & Diu	2.50	31	3.43	27	2.76	19	2.49
34	Delhi	28.50	61	11.40	27	2.37	386	22.33
35	Lakshadweep	2.50	18	16.64	0	0	0	3.27
36	Puducherry	13.50	101	6.12	94	14.18	75	10.02
	Total	3350.00	80304	2269	65518	2391.78	83095	2660.69

- Note: (i) The erstwhile State of Andhra Pradesh was bifurcated on 02.06.2014 into the newly-created States of Andhra Pradesh and Telangana. The details in respect of both the newly-created Telangana and Andhra Pradesh are included in erstwhile Andhra Pradesh at S. No.2.
- (ii) The amount of expenditure in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).
- (iii) In some cases the number of works sanctioned / completed are more than the number of works recommended in the corresponding period. This is also not incongruous as the works recommended in earlier years may also get sanctioned / completed in subsequent year (s).

Year 2015-16

(Cost in Rs. crore)

S. No.	State / UT	Released by GOI	Work Recommended		Work Sanctioned		Works Completed	Exp. Incurred
			Numbe	Cost	Numbe	Cost	Number	Cost
1	Nominated	47.5	584	4.48	586	59.1	448	51.21
2	Andhra Pradesh	167.5	6577	51.34	6504	175.14	5134	151.83
3	Arunachal	17.5	250	2.77	300	19.75	277	18.09
4	Assam	97.5	2541	22.09	2459	88.81	2209	86.64
5	Bihar	217.5	6344	34.89	3849	233.06	3489	231.01
6	Chhattisgarh	72.5	3061	20.35	2512	96.29	2035	95.91
7	Goa	10	273	2.15	214	16.67	215	9.12
8	Gujarat	185	9641	84.55	9388	228.07	8455	243.38
9	Haryana	57.5	1896	13.14	1220	59.46	1314	60.42
10	Himachal Pradesh	42.5	2545	11.19	2664	42.74	1119	44.41
11	Jammu & Kashmir	55	1768	12.11	2760	38.9	1211	40.1
12	Jharkhand	92.5	3085	20.45	2737	73.16	2045	78.19
13	Karnataka	162.5	3842	35.74	3546	190.07	3574	172.29
14	Kerala	127.5	3546	30.53	3509	193.69	3053	148.56
15	Madhya Pradesh	170	9171	60.23	7588	242.91	6023	209.91
16	Maharashtra	301	13298	69.95	8864	391.5	6995	357.26
17	Manipur	10	156	1.36	159	13.44	136	11.61
18	Meghalaya	20	373	2.89	389	24	289	23.24
19	Mizoram	7.5	125	1.12	130	7.83	112	7.8
20	Nagaland	7.5	26	0.16	26	5	16	4.3
21	Odisha	137.5	7707	58.21	7509	159.98	5821	140.63
22	Punjab	97.5	5316	58.82	4717	101.62	5882	99.82
23	Rajasthan	135	4113	19.67	3296	162.91	1967	129.45
24	Sikkim	10	81	0.74	96	8.8	74	10.69
25	Tamil Nadu	265	6073	52.69	6072	371.09	5269	318.71
26	Telangana	130	3943	45.48	3956	117.49	4548	118
27	Tripura	25	76	0.49	76	9.38	49	7.62
28	Uttar Pradesh	475	11024	92.04	9508	456.39	9204	471.77
29	Uttarakhand	27.5	1162	14.83	1189	29.09	1483	34.57
30	West Bengal	272.5	5330	46.41	4772	321.5	4641	345.35
31	A & N Islands	0	26	0.3	12	2.71	30	2.65
32	Chandigarh	5	15	0.1	12	5	10	2.96
33	D & N Haveli	0	20	0.55	51	5.48	55	NR
34	Daman & Diu	5	70	0.19	48	3.81	19	2.76
35	Delhi	32.5	251	1.01	141	39.65	101	25
36	Lakshadweep	2.5	23	0.03	4	6.63	3	4.05
37	Puducherry	13.5	109	0.82	89	21.88	82	15.13
TOTAL		3502	114441	873.87	100952	4023	87387	3774.44

- Note: (i) The amount of expenditure in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).
- (ii) In some cases the number of works sanctioned / completed are more than the number of works recommended in the corresponding period. This is also not incongruous as the works recommended in earlier years may also get sanctioned / completed in subsequent year (s).
- (iii) The abbreviation 'NR' denotes 'Not Reported' by the District Authorities.

Year 2016-17

(Cost in Rs. crore)

S. No.	State / UT	Released by GOI	Work Recommended		Work Sanctioned		Works Completed	Exp. Incurred
			Number	Cost	Number	Cost	Number	Cost
1	Nominated	77.50	704	74.19	480	46.01	523	50.26
2	Andhra Pradesh	112.50	6832	196.14	6513	184.43	4759	155.27
3	Arunachal	15.00	228	14.29	241	15.38	314	15.47
4	Assam	97.50	2888	97.21	3168	96.29	3108	102.10
5	Bihar	201.00	7814	450.11	4488	349.65	5391	345.20
6	Chhattisgarh	100.00	4196	151.71	3042	112.18	3099	107.05
7	Goa	7.50	123	21.67	136	21.62	143	14.40
8	Gujarat	165.00	8407	234.98	7953	212.25	8205	196.07
9	Haryana	67.50	2340	110.87	1382	154.99	1295	66.09
10	Himachal	35.00	2282	31.61	2344	31.75	980	35.12
11	Jammu &	32.50	1554	46.43	1525	45.56	1224	41.22
12	Jharkhand	87.50	3058	115.93	2659	110.06	2777	102.89
13	Karnataka	162.50	4189	210.99	3890	184.98	3322	180.29
14	Kerala	150.00	2936	187.52	1798	125.42	2352	159.59
15	Madhya	222.50	7728	229.81	7301	204.16	6032	204.36
16	Maharashtra	285.00	11753	496.59	8198	393.38	6075	304.37
17	Manipur	15.00	154	11.35	154	11.35	87	10.62
18	Meghalaya	7.50	159	-1.41	280	3.71	317	12.67
19	Mizoram	12.50	189	9.67	182	9.31	113	9.36
20	Nagaland	12.50	50	14.97	50	9.97	32	11.04
21	Odisha	160.00	8674	196.1	7972	172.31	7669	172.51
22	Punjab	107.50	7260	152.08	5796	118.04	3575	111.47
23	Rajasthan	177.50	3490	176.89	3190	159.5	2060	161.14
24	Sikkim	7.50	47	4.68	74	6.82	27	10.51
25	Tamil Nadu	282.50	4478	268.09	4199	267.17	4961	289.02
26	Telangana	82.50	4110	137.59	3801	121.34	3902	119.91
27	Tripura	10.00	79	7.54	69	7.54	72	10.15
28	Uttar Pradesh	485.00	27916	566.63	16642	529.23	13244	503.59
29	Uttarakhand	35.00	1548	50.64	1481	38.42	1741	39.21
30	West Bengal	245.00	4409	283.24	3796	259.81	4704	304.34
31	A & N Islands	2.50	47	9.99	24	4.69	11	4.74
32	Chandigarh	2.50	69	3.97	48	3.64	29	4.51
33	D & N Haveli	5.00	33	13.02	14	3.77	2	4.88
34	Daman & Diu	0.00	NR	NR	NR	NR	NR	NR
35	Delhi	13.50	286	89.99	228	62.39	50	29.36
36	Lakshadweep	5.00	8	8.17	6	9.01	0	5.35
37	Puducherry	12.50	41	7.99	49	10.36	95	12.23
Total		3499.50	130079	4681.24	103173	4096.49	92290	3906.36

- Note: (i) The amount of expenditure in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).
- (ii) In some cases the number of works sanctioned / completed are more than the number of works recommended in the corresponding period. This is also not incongruous as the works recommended in earlier years may also get sanctioned / completed in subsequent year (s).
- (iii) The abbreviation 'NR' denotes 'Not Reported' by the District Authorities.

Year 2017-18 (as on 28.02.2018)

(Cost in Rs. Crore)

S.No	State/UT	Released by GOI	Work Recommended		Work Sanctioned		Work Completed	Exp. Incurred
			Number	Cost	Number	Cost	Number	Cost
1	Nominated	37.50	475	69.22	422	57.96	357	56.70
2	Andhra Pradesh	132.50	7283	227.75	6580	203.80	4506	162.29
3	Arunachal	15.00	220	12.83	201	13.91	211	13.69
4	Assam	100.00	2065	95.07	2094	88.16	2343	91.28
5	Bihar	212.00	6954	446.74	5211	336.88	6241	372.17
6	Chhattisgarh	72.50	1984	81.68	1867	81.74	2069	106.86
7	Goa	15.00	28	12.97	23	10.34	58	10.57
8	Gujarat	140.00	11121	195.10	9181	172.48	5764	157.71
9	Haryana	67.50	1172	81.10	1410	72.60	1489	83.22
10	Himachal Pradesh	27.50	1534	27.15	1394	27.21	800	24.61
11	Jammu & Kashmir	40.00	1424	37.76	1442	41.21	1345	38.35
12	Jharkhand	70.00	2590	91.49	2180	81.09	2088	74.56
13	Karnataka	180.00	4152	214.09	3907	206.58	3818	189.18
14	Kerala	80.00	3244	179.06	2400	150.22	1912	128.57
15	Madhya Pradesh	172.50	7277	222.35	6735	203.58	5610	190.89
16	Maharashtra	215.00	7328	322.4	4465	198.48	4966	259.67
17	Manipur	17.50	159	16.04	159	16.04	58	15.63
18	Meghalaya	20.00	221	10.93	226	15.01	234	13.15
19	Mizoram	7.50	228	10.25	199	9.55	190	10.14
20	Nagaland	7.50	39	4.98	39	7.58	60	10.08
21	Odisha	122.50	3936	100.63	3525	96.42	4764	139.91
22	Punjab	82.50	3047	55.45	3816	75.17	5583	81.13
23	Rajasthan	135.00	3484	206.77	3505	206.20	2603	160.93
24	Sikkim	12.50	184	17.52	157	15.86	188	11.21
25	Tamil Nadu	242.50	3636	279.59	3118	266.04	2979	294.86
26	Telangana	75.00	5124	158.04	4176	131.60	3481	122.64
27	Tripura	10.00	214	15.55	224	16.55	179	15.88
28	Uttar Pradesh	375.00	7772	416.27	15777	416.54	15252	427.63
29	Uttarakhand	30.00	981	24.00	1173	43.62	1089	31.96
30	West Bengal	245.00	4377	297.54	4596	284.50	4446	326.55
31	A & N Islands	7.50	49	12.10	25	7.51	14	4.77
32	Chandigarh	2.50	101	8.06	53	8.73	36	7.01
33	D & N Haveli	2.50	77	16.77	32	9.23	12	4.51
34	Daman & Diu	0.00	NR	NR	NR	NR	NR	NR
35	Delhi	24.50	346	83.62	173	28.87	169	54.12
36	Lakshadweep	5.00	0	0	1	3.42	13	7.59
37	Puducherry	5.00	65	12.02	48	10.63	55	7.84
	Total	3006.50	92891	4062.89	90534	3615.31	84982	3707.86

- Note: (i) The amount of expenditure in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).
- (ii) In some cases the number of works sanctioned / completed are more than the number of works recommended in the corresponding period. This is also not incongruous as the works recommended in earlier years may also get sanctioned / completed in subsequent year (s).
- (iii) The abbreviation 'NR' denotes 'Not Reported' by the District Authorities.
